

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107

I.A. No. 1646 /C-III/ND/2020

in

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

....**FINANCIAL CREDITOR**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD : Mr. Shikhil Suri, Ms. Shilpa Saini, Ms. Nikita Thapar, Advocates

For the Intervener/IRP : Mr. Jitendar Arora IRP, Mr. Shweta, Advocate

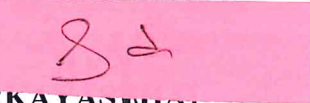
ORDER

CA No. 1646 of 2020

Counsel on behalf of the Association of the Home Buyers present. IRP present. It is submitted by the IRP that he is in the process of collating the claims of the home buyers, who have filed the appropriate forms along with documents, for which more time is required.

The IRP is directed to expedite the process and in case, any further information or the documents are required, The same may be called. Information be provided to the Home buyers with regard to acceptance or rejection of their claims.

The CA stands closed.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107

I.A. No. 1623 /C-III/ND/2020

in

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

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CORAM:

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For the Applicant/FC :

For the Respondent/CD :

For the Intervener/IRP :

:

: Mr. Shikhil Suri, Ms. Shilpa Saini, Ms. Nikita Thapar, Advocates

: Mr. Jitendar Arora IRP, Mr. Shweta, Advocate

ORDER

CA No. 1623 of 2020

Under consideration is the request of the IRP to appoint Mr. Deepak Gupta as Authorized Representative on behalf of the Financial Creditors falling in the category of Home buyers. The List of the Home buyers is consisting of 99 claimants and majority of them have given the choice in favour of Mr. Deepak Gupta who is registered as Insolvency Professional. The Registration Certificate is also on record, and he has also given the consent in form-AB which is also placed on record. Accordingly, Mr. Deepak Gupta having IPA Registration No. IBBI/IPA-001/IP-P01340/2018-2019/12235 is hereby appointed as Authorized Representative of the Home buyers. He shall exercise his voting power as per the instructions given by the Home Buyers and the IRP will facilitate him in exercising the voting right.

Accordingly the CA stands **disposed of**.

S.d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

S.d

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107

I.A. No. 1622/C-III/ND/2020

in

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

....**FINANCIAL CREDITOR**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....**CORPORATE DEBTOR**

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the Intervener/IRP :

Mr. Shikhil Suri, Ms. Shilpa Saini, Ms. Nikita Thapar, Advocates

Mr. Jitendar Arora IRP, Mr. Shweta, Advocate

ORDER

CA No. 1622 of 2020

Under consideration is the Report placed on record by the IRP with regard to the Constitution Committee of Creditors. The same is taken on record subject to just exceptions. Accordingly, **CA stands closed.**

S.d

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

S.d

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)